

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 203 of 2014**

**Dated: 4<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Tata Steel Ltd.**

**...Appellant(s)**

**Versus**

**Jharkhand State Electricity Regulatory Commission**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Punit D. Tyagi

Counsel for the Respondent(s) : Mr. Farrukh Rasheed for R-1

**ORDER**

We have heard learned counsel for the parties.

***Judgment is Reserved.***

**(I.J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

ts/dk